

PROCEEDINGS OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE: NIZAMABAD.

Present: Smt. K. Sujana, B.A., LL.B.,
Prl. Dist. & Sessions Judge,
Nizamabad.

Sub: INSPECTIONS – Annual Inspection of Subordinate Courts functioning in
Nizamabad District – Schedule of Inspection of Courts – issued – Reg.

Ref: High Court's Lr. ROC. No. 921/E3/2005, dated 19-11-2009.
** ** *

ORDER Dis. No. 5110/2017, Dated: 19-09-2017

The Prl. Dist. & Sessions Judge, Nizamabad is pleased to pass the following

ORDER:

The Hon'ble High Court has issued instructions through Circulars from time to time to complete the inspection of the Subordinate Courts which are due for Inspection and to forward the Notes of Inspection along with Complete Reports to the Hon'ble High Court, as early as possible.

Hence it is proposed to complete the Inspection of the Courts by the Judges as shown in the Annexed Schedule.

Therefore, all the Additional District & Sessions Judges as shown in Col. No.5 of the Schedule are requested to Inspect the Courts concerned shown in Col No. 2 on the date to be fixed by them and to forward the **Notes of Inspection in duplicate along with compliance report** to this court for onwards transmission to the Hon'ble High Court. They are further requested to complete the Inspection as per Schedule enclosed.

The Staff members shown in Col. No.6 are deputed to the Courts shown in Col.No.2 of the Schedule for preparing the Notes of Inspection during the period as shown in Col. No.7 and submit the same before the Inspecting Judge.

The Presiding Officers of the Staff deputed for Inspection are requested to relieve the individuals accordingly under intimation to the District Court, Nizamabad.

The Presiding Officers of the Court going to be inspected as shown in Col. No.2 of the Schedule are requested to direct the Staff members of their respective courts to keep ready the Registers, records and produce the same by staff concerned personally before the Inspecting Staff deputed for the purpose of checking and preparing the Notes of Inspection. Any deviation and callousness in this regard will be viewed seriously.

The Schedule of Inspection is herewith annexed.

//FORWARDED BY ORDER
[Signature]
Chief Administrative Officer
Dist & Sessions Court
NIZAMABAD.
[Signature]

[Signature] 19/9/17
Principal District & Sessions Judge,
Nizamabad.

To:

1. The I Addl. District & Sessions Judge, Nizamabad,
2. The VIII Addl. District & Sessions Judge, Nizamabd,
3. The Judge, Family Court, Nizamabad,
4. The IX Addl. District & Sessions Judge, Kamareddy,
5. The VII Addl. District & Sessions Judge, Bodhan,
6. The Senior Civil Judge, Nizamabad,
7. The Senior Civil Judge, Bodhan,
8. The Senior Civil Judge, Kamareddy,
9. The Prl. Junior Civil Judge, Nizamabad,
10. The I Addl. Junior Civil Judge, Nizamabad,
11. The II Addl. Junior Civil Judge, Nizamabad,
12. The Judl. First Class Magistrate (Special) Mobile, Nizamabad,
13. The Special Judl. First Class Magistrate (Proh. & Excise), Nizamabad,
14. The Prl. Junior Civil Judge, Armoor,
15. The Addl. Junior Civil Judge, Armoor,
16. The Prl. Junior Civil Judge, Kamareddy,
17. The Spl. J. F. C. M. (Mobile), kamareddy,
18. The Junior Civil Judge, Yellareddy,
19. The Junior Civil Judge, Bichkunda,
20. The Junior Civil Judge, Banswada,
21. The Junior Civil Judge, Bodan
22. The Addl. Junior Civil Judge, Bodhan,
23. The Superintendent, Account Section, District Court, Nizamabad,
24. The Superintendent, Record Section, District Court, Nizamabad,
25. The Incharge of Computer Section, District Court, Nizamabad.

::ANNEXURE::

Sl. No.	Name of the Court	Whether Civil/Criminal	Date from which inspection to be made	Name of the Inspecting Judge.	Personnel deputed	Time for preparation of Preliminary Notes of Inspection
(1)	(2)	(3)	(4)	(5)	(6)	(7)
1.	Senior Civil Judge's Court, Nizamabad	Civil & Criminal	27-06-2015	Prl. District & Sessions Judge, Nizamabad or Any other nominated officer	1. A. Shesha Talpa Sayi, Sr. Supdt., District Court, Nizamabad. 2. G. Vijay Shekar Reddy, Sr. Asst, District Court, Nizamabad.	14-11-2017 to 17-11-2017
2.	Senior Civil Judge's Court, Bodhan	Civil & Criminal	31-07-2015	Prl. District & Sessions Judge, Nizamabad. or Any other nominated officer	1. Syed Rabbani, Supdt, Prl. Jr. Civil Judge's Court, Bodhan. 2. Smt. S. Rama Prabha, Jr. Asst. Addl. Jr. Civil Judge Court, Bodhan.	14-11-2017 to 17-11-2017
3.	Senior Civil Judge's Court, Kamareddy.	Civil & Criminal	21-06-2015	Prl. District & Sessions Judge, Nizamabad. or Any other nominated officer	1. V. Raja Shekar Reddy, Supdt. Prl. Junior Civil Judge's Court, Kamareddy 2. B. Ramesh, Sr. Asst. IX. Addl. Dist. & Sessions Judge's Court, Kamareddy.	14-11-2017 to 17-11-2017
4.	Senior Civil Judge's Court, Armoor.	Civil & Criminal	12-09-2015	Prl. District & Sessions Judge, Nizamabad. or Any other nominated officer	1. Smt. S. Sujatha, Supdt. Addl. Jr Civil Judge's Court, Armoor. 2. L. Anjul Reddy, Jr. Asst. Prl. Jr. Civil Judge's Court, Armoor.	14-11-2017 to 17-11-2017

Sl. No.	Name of the Court	Whether Civil/Criminal	Date from which inspection to be made	Name of the Inspecting Judge.	Personnel deputed	Time for preparation of Preliminary Notes of Inspection
(1)	(2)	(3)	(4)	(5)	(6)	(7)
5.	Prl. Junior Civil Judge's Court, Nizamabad	Civil	18-10-2015	I Addl. Dist. & Sessions Judge, Nizamabad. or Any other nominated officer	1. B. Balraj, Sr. Supdt., Spl. Judge for trial of cases under SC's/ST's (PoA) Act - VIII Addl Dist. & Sessions Court, Nizamaba 2. A. Chandra Sheker, Jr. Asst, Prl. Jr. Civil Judge's Court, Armoor. 3. K. Hari Prasad, Jr. Asst, Prl. Dist. & Sessions Court, Nizamabad.	23-10-2017 to 26-10-2017
6.	I Addl. Junior Civil Judge's Court, Nizamabad	Criminal	05-05-2015	I Addl. Dist. & Sessions Judge, Nizamabad or Any other nominated officer	1. D. Dubba Goud, Supdt., I Addl. Dist. & Session's Court, Nizamabad 2. V. Satyanarayana, Sr. Asst. I Addl. Dist. & Session's Court, Nizamabad	10-10-2017 to 13-10-2017
7.	II Addl. Junior Civil Judge's Court, Nizamabad	Criminal	28-05-2015	Spl. Judge for trial of cases under SC's/ST's (PoA) Act - VIII Addl Dist. & Sessions Judge, Nizamabad. or Any other nominated officer	1. Syed Khadeer, Sr. Supdt, Senior Civil Judge's Court, Nizamabad. 2. K. Sridher, Sr. Asst. Judge, Family Court, Nizamabad	10-10-2017 to 13-10-2017

Sl. No.	Name of the Court	Whether Civil/Criminal	Date from which inspection to be made	Name of the Inspecting Judge.	Personnel deputed	Time for preparation of Preliminary Notes of Inspection
(1)	(2)	(3)	(4)	(5)	(6)	(7)
8.	Judl. Magistrate of First Class, (Spl. Mobile) Court, Nizamabad.	Criminal	26-07-2015	Judge, Family Court, Nizamabad. or Any other nominated officer	1. Smt. G. Padma, Supdt. Judl Magistrate of F. C. (Excise) Nizamabad 2. Smt. C. Swaroopa Rani, Sr. Asst. Judl Magistrate of F. C. (Excise) Nizamabad now working on deputation I ADJ Court Nizamabad.	10-10-2017 to 13-10-2017
9.	Judl Magistrate of F. C. (Excise) Nizamabad	Criminal	26-7-2015	Judge, Family Court, Nizamabad. or Any other nominated officer	1. Azamuddin Siddiqui, Sr. Supdt. Judge, Family Court, Nzb now working on deputation Dist Court, Nzb 2. M. Raghavender Reddy, Sr. Asst. Senior Civil Judge's Court, Nizamabadd now working on deputation at JFCM(Spl. Mobile) Court, Nizamabad	14-11-2017 to 17-11-2017
10.	Prl. Junior Civil Judge's Court, Armoor	Civil & Criminal	07-06-2015	Spl. Judge for trial of cases under SC's/ST's (PoA) Act - VIII Addl Dist. & Sessions Judge, Nizamabad. or Any other nominated officer	1. R. Bhasker, Supdt. Prl. Junior Civil Judge's Court, Nizamabad. (Team Head). 2. Smt. B. N. Swroopa Rani, Supdt, Spl. Session Court for fast tracking the cases relating to atrocities against women at Nizamabad. 3. G. Maharaju, Jr. Asst. Addl. Junior Civil Judge's Court, Armoor.	10-10-2017 to 13-10-2017

Sl. No.	Name of the Court	Whether Civil/Criminal	Date from which inspection to be made	Name of the Inspecting Judge.	Personnel deputed	Time for preparation of Preliminary Notes of Inspection
(1)	(2)	(3)	(4)	(5)	(6)	(7)
11.	Addl Junior Civil Judge's Courts, Armoor.	Criminal	21-06-2015	Spl. Judge for trial of cases under SC's/ST's (PoA) Act - VIII Addl Dist. & Sessions Judge, Nizamabad. or Any other nominated officer	1. Smt. G. Rama Devi, Supdt. Ptl. Junior Civil Judge's Court, Armoor 2. R. Damodhar Reddy, Jr. Asst. Ptl. Junior Civil Judge's Court, Armoor	06-11-2017 to 09-11-2017
12	Ptl. Junior Civil Judge's Court, Kamareddy	Civil & Criminal	22-05-2015	IX Addl. Dist. & Sessions Judge, Kamareddy. or Any other nominated officer	1. Siraj Ali, Sr. Supdt. Senior Civil Judge's Court, Kamareddy. 2. Md. Itequrullah Khan, Supdt, IX. Addl. Dist. & Sessions Judge's Court, Kamareddy. (presently working in Mobile court, Kamareddy) 3. K. Vinod Kumar, Jr. Asst., IX. Addl. Dist. & Sessions Court, Kamareddy.	23 -10-2017 to 26-10-2017
13.	Addl Junior Civil Judge's -Cum. Spl. JFCM (Mobile), Kamareddy	Civil & Criminal	01-11-2015	IX Addl. Dist. & Sessions Judge, Kamareddy or Any other nominated officer	1. Smt. M. Shanta Bai, Sr. Supdt, IX Addl. Dist. & Sessions Court, Kamareddy. 2. Jaimini Vidya, Sr. Asst. Ptl. Junior Civil Judge's Court, Kamareddy. (Presently working in IX. ADJ, Kamareddy	10-10-2017 to 13-10-2017

Sl. No.	Name of the Court	Whether Civil/Criminal	Date from which inspection to be made	Name of the Inspecting Judge.	Personnel deputed	Time for preparation of Preliminary Notes of Inspection
(1)	(2)	(3)	(4)	(5)	(6)	(7)
14	Junior Civil Judge's Court, Yellareddy	Civil & Criminal	29-11-2015	IX Addl. Dist. & Sessions Judge, Kamareddy. or Any other nominated officer	1. G. Ramesh, Supdt. Junior Civil Judge, Bichkunda. 2. B. I. Praveen Kumar, Sr. Asst. Junior Civil Judge's Court, Banswada..	10-10-2017 to 13-10-2017
15	Junior Civil Judge's Court, Banswada.	Civil & Criminal	04-10-2015	I Addl. Dist. & Sessions Judge, Nizamabad. or Any other nominated officer	1. D. Bhasker, Supdt. Judl. Magistrate of First Class, (Spl Mobile) Court, Nizamabad. (Praveen Kumar working in IADN, Nzb.) 2. K. Durgalah, Sr. Asst. Junior Civil Judge's Court, Yellareddy.	23 -10-2017 to 26-10-2017
16	Junior Civil Judge's Court, Bichkunda	Civil & Criminal	05-07-2015	Judge Family Court, Nizamabad. or Any other nominated officer	1. Mohd. Bin Ali, Supdt. Addl. Junior Civil Judge's court, Bodhan. 2. P. Narotham Reddy, Jr. Asst. Sr. Civil Judge's Court, Bodhan.	23 -10-2017 to 26-10-2017

Sl. No.	Name of the Court	Whether Civil/Criminal	Date from which inspection to be made	Name of the Inspecting Judge.	Personnel deputed	Time for preparation of Preliminary Notes of Inspection
(1)	(2)	(3)	(4)	(5)	(6)	(7)
17	Junior Civil Judge's Court, Bodhan	Civil & Criminal	5-7-2015	VII Addl District & Sessions Judge, Bodhan. or Any other nominated officer	1. Sanjay Shetker, Sr. Supdt. Sr. Civil Judge's Court, Bodhan 2. N. Venkat Reddy, Sr. Asst., Sr. Civil Judge's Court, Bodhan 3. Surya Prabhaker, Jr. Asst. Sr. Civil Judge's Court, Bodhan.	06-11-2017 to 09-11-2017
18	Addl. Junior Civil Judge's Court, Bodhan.	Criminal	26-7-2015	VII Addl District & Sessions Judge, Bodhan. or Any other nominated officer	1. Mohd. Ghouseuddin, Sr. Supdt. VII Addl. Dist & Sessions Judge, Court, Bodhan. 2. G. Anitha, Sr. Asst, Sr. Civil Judge's Court, Bodhan	06-11-2017 to 09-11-2017


 Dist. Sessions Judge
 NIZAMABAD.